

WPC NO.3979 OF 2015
06.10.2016

Pursuant to our order no.15, dated 28.9.2015, an affidavit has been filed by the Collector, Khorda, enclosing the proceedings of the meeting held on 05.10.2016 as Annexure-A, wherein steps have been taken to ensure necessary compliance of the guidelines prescribed by the Central Pollution Board for immersion of idols in future, including the ensuing immersion of idols Maa Durga, which is taken on record.

In paragraph-5 of the proceedings of the said meeting, it is stated that the Deputy Commissioner of Police, Bhubaneswar, has intimated all the Inspectors-in-Charge of the Police Stations and the Zonal Assistant Commissioners of Police to direct all the Puja Committees to immerse all idols of Goddess Durga at the designated pits only.

The proceedings of the said meeting dated 05.10.2016 further reveals that Executive Officers of Khorda and Jatni Municipalities as well as the Block Development Officers of Bhubaneswar and Baliana have been instructed to construct environment friendly pit in accordance with the guidelines of the Central Pollution Board for immersion of idols of Goddess Durga and Gaja Laxmi and to intimate about the same to all the concerned Puja Committees in the respective areas.

The Commissioner of Police, Bhubaneswar-Cuttack has also filed an affidavit enclosing the decisions in the meeting held on 05.10.2016, which is also taken on record.

The District Administration, as well as the local administrations of Cuttack and Khorda, including the police authorities and officials of State Pollution Control Board are directed to take effective steps to ensure strict compliance of our orders dated 07.10.2015 and 17.2.2016, passed in W.P.(C) No.18356 of 2015.

Compliance affidavit be filed by the District Administration and State Pollution Control Board by the next date.

Put up this matter on 26.10.2016.

Free copy of this order be handed over to the learned counsel for the State for compliance.

(I.MAHANTY,J.)

(S.C.PARIJA,J)